

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A./62/00518/2021

This the 24th day of **March**, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Ghulam Mohd. Dar, Age 62 years S/o: Late Mohd. Subhan Dar, R/o: Babagate Limber Tehsil Boniyar, Baramulla.

.....Applicant
(Advocate: Mr. Bhat Fayaz Ahmad)

Versus

1. UT of J&K through Commissioner/Secretary to Govt. Health & Medical Education Department, Civil Secrett., Srinagar/Jammu.
Email ID: hme-jk@nic.in. Pin Code: 190001.
2. Director, Health Services Kashmir, Srinagar.
Email ID: dhsknhm@gmail.com. Pin Code: 190001.
3. Principal, Govt. Medical College, Srinagar.
Email ID: www.gmcs.edu.in. Pin Code: 190001.
4. Medical Superintendent G.P. Pant Children Hospital, Srinagar.
Email ID: www.childrenhospitalsrinagar.com
Pin Code: 190001.

.....Respondents
(Advocate:- Mr. Sudesh Magotra, D.A.G.)

O R D E R [O R A L]

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

At the outset, learned counsel for the applicant submits that the applicant would be satisfied if a direction is given to the respondents to

decide the representation dated 18.02.2021 (Annexure A-5) of the applicant within a stipulated period of time.

2. Looking to the arguments of learned counsel for the applicant, the O.A. is disposed of with a direction to the respondents to consider and decide the representation of applicant dated 18.02.2021 (Annexure A-5) within a period of two months from today, subject to the condition there is no legal impediment in deciding the same. While deciding the case of the applicant, the respondents will consider the O.A. as part of representation.

3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

4. No order as to costs.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)